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**CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI.**

O.A. No. 709/90

New Delhi this 26th of July, 1994.

Hon'ble Mr. S.R. Adige, Member (A)

Shri Bimal Rai Chugh
s/o Late Shri Jagjit Singh Chugh,
aged 30 years, r/o
59/1, Railway Quarter,
Subzi Mandi,
Delhi

.....Applicant

By Advocate Shri S.K. Sawhney.

Versus

Union of India, through

1. General Manager,
Northern Railway,
Baroda House,
New Delhi

2. Senior Divisional Personnel Officer,
Northern Railway,
Che lmsford Road,
New Delhi

.....Respondents

By Advocate Shri P.S. Mahendru.

JUDGMENT (ORAL)

In this application, Shri B.R. Chugh has prayed that the respondents be directed to grant him compassionate appointment to a Group C post, consequent to the demise of his father Shri Jagjit Singh Chugh, who died in harness as Chief Train Clerk, DRM Office, Northern Railway on 25/9/89.

2. The applicant contends that he had submitted a representation to the respondents on 16/10/89 for compassionate appointment, but the respondents in their reply have denied receiving the same.

3. I have heard Shri S.K. Sawhney for the applicant and Shri P.S. Mahendru for the respondents. Shri Mahendru very fairly and rightly agreed that if any fresh representation was filed by the applicant for compassionate appointment, the respondents were willing to consider the same in accordance with rules of the Northern

4. This application is accordingly disposed

of with the direction that if the applicant submits a representation to the respondent No.2 within 30 days from the date of receipt of this judgment, the respondents will consider the same by means of a speaking and reasoned order, within three months of the date of receipt of applicant's representation, and communicate their decision to the applicant.

5: Till the respondents take a decision in the matter, they should not take steps to evict ^{allotted in} the applicant from the residential accommodation to his late father, subject to payment of arrears and current licence fee in accordance with rules in terms of order dated 24.4.90 within two months of today (20.7.94). No costs.

Anil Ch.
(S.R. ADIGE)
MEMBER(A)

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